Annexure – 8

Name of the corporate debtor: Polo Hotels Limited; Date of commencement of CIRP: 1st May, 2024 ; List of creditors as on: 26.06.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Justbuild Infratech Private Limited	15.05.2024	4,063,966	4,063,966.00	Constructino Work dues			NO						
2	BSE Limited	21.05.2024	46,611,220	46,611,220	ALF Dues as per regulation 14 of listing agreement			NO						
3	National Securities Depository Limited (NSDL)	12.06.2024	19,109.39	19109.39	Acf Bill, Film Bill, Circular, Interest Calculation			NO						
4	**Total**		**50,694,295**	**50,694,295.39**										